

2010
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No.3192-R(JS)

The 30th March, 2010

It is notified for general information that keeping in view future vacancies that may arise in this year due to retirement, death, probable elevation to the High Court etc. alongwith existing vacancies as on 31.03.2010 (Afternoon), ninety (90) vacancies in the cadre of District Judge (Entry Level) will be filled up in 2010 by direct recruitment from Bar and from amongst the eligible members of the West Bengal Judicial Service in accordance with the direction given by the Hon'ble Supreme Court of India from time to time in Malik Mazhar Sultan's case (Civil Appeal No.1867 of 2006 and Writ Petition No.46 of 2007 filed by the West Bengal Judicial Service Association.

Further details will follow in due course in our website –
www.calcuttahighcourt.nic.in.

Sd/- R.N. Bhattacharya
Registrar (Judicial Service)
High Court, Appellate Side
30.03.2010